

published in the paper. I am told that you had asked him to keep quiet and that you would not listen to him. Then, he had said that if you do not allow indefinite time for the replies, since the case has been filed in the Court, he would get you arrested, for committing contempt of Court. Then also he did not leave and Mr. Malviya pulled him out of the room. *(Interruptions)* This is the situation. It is not only that. Your Chamber is also a part of this House. The other day we were there in the Treasury Benches and now we are here. It is not the question of Opposition versus the ruling party. I appreciate the Congress friends who are giving their silent support. *(Interruptions)* Therefore, my fervent appeal is that you have to take a decision here, in this Lok Sabha today itself. *(Interruptions)* That is my humble opinion.

[*Translation*]

MR. SPEAKER: Kindly, keep silence. Actually, I have listened to Shri Advani, the leader of the Opposition, the hon. Prime Minister, the hon. Minister of Parliamentary Affairs and all hon. Members who have spoke on it. This issue is such that all of you are very much exercised over it.

[*English*]

You are very much exercised over this issue. I have heard your submission. I will give due consideration to your pleas. Let us proceed with the business of the House.

*(Interruptions)*

SHRI NIRMAL KANTI CHATTERJEE: This matter has to be taken first. *(Interruptions)*

[*English*]

MR. SPEAKER: With this I would say that.....

*(Interruptions)*

MR. SPEAKER: First of all, please take your seats. I want to add that when the

House adjourns for lunch, leaders of all political parties may please come to my chamber to discuss this matter.

*(Interruptions)*

MR. SPEAKER: I have already said that. I am sure you understand Hindi very well. I have said that whatever submissions have been made one under my consideration and I have called the leaders of all parties to my chamber for this purpose. I request you to come to my Chamber when the House adjourns for Lunch.

Now Papers laid on the Table.

12.31 hrs.

#### PAPERS LAID ON THE TABLE

**Annual Report and Review on the working of Sports Authority of India for 1988-89 etc.**

[*English*]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMAN-GAL PANDE): I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Authority of India for the year 1988-89, along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Sports Authority of India for the year 1988-90.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in library See No. LT-1619/91]

**Annual Reports and Reviews on the working of Ahmedabad Textiles Industry's Research Association, Ahmedabad, Bombay Textile Research Association, Bombay. South India Textile Research Association, Coimbatore, Northern India Textile Research Associates of Ghaziabad for 1989-90 etc.**

[*Translation*]

THE MINISTRY OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI HUKUMDEO NARAYAN YADAV): Sir, I beg to lay on the Table—

- |         |  |         |   |
|---------|--|---------|---|
| (1) (i) | A copy of the Annual Report (Hindi and English versions) of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 1989-90 along with Audited Accounts. [Placed in Library See No. LT—1620/91] | (2) (i) | A copy of the Review (Hindi and English versions) by the Government on the working of the Ahmedabad Textile Industry's Research Association, Ahmedabad, Bombay Textile Research Association, Bombay, South India Textile Research Association, Coimbatore, and Northern India Textile Research Association, Ghaziabad, for the year 1989-90. [Placed in Library See No. LT—1623/91] |
| (ii)    | A copy of the Annual Report (Hindi and English versions) of the Bombay Textile Research Association, Bombay, for the year 1989-90 along with Audited Accounts. [Placed in Library See No. LT—1621/91]                  | (3) (i) | A copy of the Annual Report (Hindi and English versions) of the Textiles Committee, Bombay, for the year 1989-90 along with Audited Accounts under subsection (4) of section 13 of the Textiles Committee Act, 1963.  |
| (iii)   | A copy of the Annual Report (Hindi and English versions) of the South India Textile Research Association, Coimbatore, for the year 1989-90 along with Audited Accounts. [Placed in library See No. LT—1622/91]         | (ii)    | A copy of the Review (Hindi and English versions) by the Government on the working of the Textiles Committee, Bombay for the year 1989-90. [Placed in Library See No. LT—1624/91]   |
| (iv)    | A copy of the Annual Report (Hindi and English versions) of the Northern India Textile Research Association Ghaziabad, for the year 1989-90 along with Audited Accounts. [Placed in Library See No. LT—1623/91]        | (4) (i) | A copy of the Annual Report (Hindi and English versions) of the Cotton Textiles Export Promotion Council, Bombay, for the year 1989-90 along with Audited Accounts.   |
|         |  | (ii)    | A copy of the Review (Hindi and English versions) by the Government on the working of the Cotton Textiles Export Promotion Council, Bombay, for the year 1989-90. [Placed in library See No. LT—1625/91]  |
|         |  | (5) (i) | A copy of the Annual Report (Hindi and English versions) of the Synthetic and Rayon   |

- Textiles Export Promotion Council, Bombay, for the year 1989-90 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Synthetic and Rayon Textiles Export Promotion Council, Bombay, for the year 1989-90. [Placed in Library *See* No. LT—1626/91]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Silk Export Promotion Council, Bombay, for the year 1989-90 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Silk Export Promotion Council, Bombay, for the year 1989-90. [Placed in library *See* No. LT—1627/91]
- D. D. A. in court Cases and (ii) giving reasons for delay in correcting the reply. [Placed in Library *See* No. LT—1628/91]
- (2) A copy of the Annual Accounts (Hindi and English versions) of the National Capital Region Planning Board, New Delhi for the year 1989-90 together with Audit Report thereon, under section 26 of the National Capital Region Planning Board, Act, 1985. [Placed in Library *See* No. LT—1629/91]
- (3) A copy each of following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies, Act, 1956:-
- (i) Review by the Government on the working of the Housing and Urban Development Corporation Limited, New Delhi, for the year 1989-90.
- (ii) Annual Report of the Housing and Urban Development Corporation Limited, New Delhi, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library *See* No. LT—1630/91]

**Statement correcting reply to USQ No. 1418 dt. 21st March 1990 re expenditure by DDA in court Cases, Annual Accounts of National Capital Region Planning Board, New Delhi for 1989-90, Review on the working of & Annual Report of Housing and Urban Development Corporation Limited New Delhi for 1989-90.**

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN)  
Sir, I beg to lay on the Table-

- (1) A statement (Hindi and English versions) (i) correcting the reply given on the 21st March, 1990 to Unstarred Question No. 1418 by Shri Hukumdeo Narayan Yadav, M. P. regarding expenditure by

**Leaders of opposition in Parliament (allowances, medical and other facilities) (Amendment) Rules 1990 etc.**

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA) Sir, I beg to lay on the Table-

- (1) A copy of the Leaders of Opposition in Parliament (allowances, Medical and other Facilities) (Amendment) Rules, 1990 (Hindi

and English versions) published in Notification No G S R 715(E) in Gazette of India dated the 17th August, 1990 together with a Corrigendum thereto published in Notification No G S R 779(E) dated the 17th September, 1990 under sub-section (3) of section 10 of the Salary and Allowances of Leaders of Opposition in Parliament Act, 1977

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above [Placed in Library See No LT—1631/91]

**Annual Reports and Audited Accounts of Population Research Centre, Bangalore, Vadodara, Punjab University, Chandigarh Delhi etc. for 1989-90 and Annual Report & Review on the working of Kidwai Memorial Institute of Oncology, Bangalore for 1989-90.**

[English]

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR SHAKEELUR REHMAN) I beg to lay on the Table-

- (1) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre Bangalore, for the year 1989-90 along with Audited Accounts [Placed in Library See No LT—1632/91]
- (2) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Vadodara, for the year 1989-90 along with Audited Accounts [Placed in Library See No LT—1633/91]
- (3) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Punjab University, Chandigarh,

for the year 1989-90 along with Audited Accounts [Placed in Library See No LT—1634/91]

- (4) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Chandigarh for the year 1989-90 along with Audited Accounts [Placed in Library See No LT—1635/91]
- (5) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Delhi, for the year 1989-90 along with Audited Accounts [Placed in Library See No LT—1636/91]
- (6) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Gandhigram for the year 1989-90 along with Audited Accounts [Placed in Library See No LT—1637/91]
- (7) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Lucknow for the year 1989-90 along with Audited Accounts [Placed in Library See No LT—1638/91]
- (8) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Patna for the year 1989-90 along with Audited Accounts [Placed in Library See No LT—1639/91]
- (9) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Pune, for the year 1989-90 along with Audited Accounts [Placed in Library See No LT—1640/91]
- (10) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre,

- Kariavattam, for the year 1989-90 along with Audited Accounts. [Placed in Library See No. LT—1641/91]
- (11) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Karnataka, for the year 1989-90 along with Audited Accounts. [Placed in Library See No. LT—1642/91]
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Kidwai Memorial Institute of Oncology, Bangalore, for the year 1989-90.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Kidwai Memorial Institute of Oncology, Bangalore, for the year 1989-90 together with Audit Report thereon.
- (iii) A copy of the Annual Report (Hindi and English versions) by the Government on the working of the Kidwai Memorial Institute of Oncology, Bangalore, for the year 1989-90. [Placed in Library See No. LT—1643/91]
- Notifications under Essential Commodities Act 1955 and Bureau of Indian Standards Act 1986, Central Warehousing Corporation (Second Amendment) Rules 1990; Review on the working of and Annual Report of Hindustan Vegetable oils Corporation Ltd, New Delhi etc.**
- [*Translation*]
- THE MINISTER OF STATE IN THE  
MINISTRY OF FOOD AND CIVIL SUPPLIES  
(SHRI SARWAR HUSSAIN): Sir, I beg to lay  
on the Table-
- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:-
- (i) S. O. 616(E) published in Gazette of India dated the 7th August, 1990 rescinding certain Notifications.
- (ii) S. O 617(E) published in Gazette of India dated the 7th August, 1990 making certain amendments to the Notification No. S.O. 1837 dated the 14th June, 1966.
- (iii) S. O 618(E) published in Gazette of India dated the 7th August, 1990 making certain amendments to the Notification No. S.O. 2878 dated the 22nd August, 1968.
- (iv) S. O 619(E) published in Gazette of India dated the 7th August, 1990 making certain amendments to the Notification No. S.O. 84 dated the 5th January, 1967.
- (v) S. O 620(E) published in Gazette of India dated the 7th August, 1990 making certain amendments to the Notification No. S.O. 2135 dated the 15th July, 1966.
- (vi) S. O 624(E) published in Gazette of India dated the 7th August, 1990 making certain amendments to the Notification No. S.O. 681 dated the 30th November, 1974.
- (vii) The Pulses, Edible Oilseeds and Edible Oils (Storage Control) Fourth Amendment Order, 1990 published in

- Notification No. S. O. 711(E) in Gazette of India dated the 13th September, 1990.
- (viii) The Sugar (Price Determination for 1989-90 Production) Second Amendment Order, 1990, published in Notification No. G.S.R. 812(E) in Gazette of India dated the 25th September, 1990.
- (ix) The Sugar (Price Determination for 1990-91 Production) Order, 1990, published in Notification No. G.S.R. 855(E) in Gazette of India dated the 23rd October, 1990. [Placed in Library See No. LT—1644/91]
- (1) A copy each of the following Notifications (Hindi and English versions) under section 39 of the Bureau of Indian Standards Act, 1986-
- (i) The Bureau of Indian Standards (Terms and Conditions of Service of Employees) Amendment Regulations, 1990 published in Notification No. G.S.R. 724(E) in Gazette of India dated the 22nd August, 1990.
- (ii) The Bureau of Indian Standards (Recruitment to Administration, Finance and other Posts) Second Amendment Regulations, 1990 published in Notification No. G.S.R. 725(E) in Gazette of India dated the 22nd August, 1990.
- (iii) The Bureau of Indian Standards (Recruitment to Laboratory, Technical Posts) Second Amendment Regulations, 1990 published in Notification No. G.S.R. 726(E) in Gazette of India dated the 22nd August, 1990.
- (iv) The Bureau of Indian Standards (Terms and Conditions of Service of Employees) (Third Amendment) Regulations, 1990 published in Notification No. G.S.R. 808(E) in Gazette of India dated the 21st September, 1990.
- (v) S. O. 850(E) published in Gazette of India dated the 7th November, 1990 making certain amendments to Notification No. S.O. 376(E) dated the 26th May, 1989. [Placed in Library See No. LT—1645/91]
- (3) A copy of the Central Warehousing Corporation (Second Amendment) Rules, 1990 (Hindi and English versions) published in Notification No. G.S.R. 836 (E) in Gazette of India dated the 11th October, 1990 under sub-section (3) of section 41 of the Warehousing Corporations Act, 1962. [Placed in Library See No. LT—1646/91]
- (4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
- (i) Review by the Government on the working of the Hindustan Vegetable Oils Corporation Limited, New Delhi, for the year 1989-90.
- (ii) Annual Report of the Hindustan Vegetable Oils Corporation Limited, New Delhi,

for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon [Placed in Library See No. LT—1647/91]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Bureau of Indian Standards for the year 1989-90 along with Audited Accounts under section 23 of the Bureau of Indian Standards Act, 1986
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Bureau of Indian Standards for the year 1989-90 [Placed in Library See No LT—1648/91]

12.32 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY GENERAL Sir, I have to report the following message received from the Secretary-General of Rajya Sabha -

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Reserve Bank of India (Amendment) Bill, 1990, which has been passed by the Rajya Sabha at its sitting held on the 27th December, 1990 "

12.32 1/2 hrs.

**Reserve Bank of India (Amendment) Bill, 1990 As passed by Rajya Sabha**

[English]

SECRETARY GENERAL. Sir, I lay on

the Table the Reserve Bank of India (Amendment) Bill, 1990, as passed by Rajya Sabha.

12.33 hrs.

ESTIMATES COMMITTEE

**Thirteenth Report and Minutes**

[English]

SHRI JASWANT SINGH (Jodhpur) I beg to present the Thirteenth Report (Hindi and English version) of the Estimates Committee on the Ministry of Information and Broadcasting-Film and Television Institute of India and Minutes of the sittings of the Committee relating thereto

12.33 1/2 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

**Seventh Report**

[English]

SHRI BASUDEB ACHARIA (Bankura) I beg to present the Seventh report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Fifty-fifth Report (Eighth Lok Sabha) on Indian Oil Corporation Limited-Installation of two L P G Bottling Plants at Bangalore

12.33 3/4 hrs.

COMMITTEE ON SUBORDINATE LEGISLATION

**Second Report**

[English]

SHRI GUMAN MAL LODHA (Pali) I